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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/4850 1A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dibrugarh

Dated Guwahati, the 5th October, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJD 4976/2021 dated 01.10.2021

Madam,

With reference to the above, I am directed to request you to ask Shri Saptarshi Garg, Addl. Chief Judicial Magistrate, Dibrugarh to submit a fresh application mentioning one destination through a shortest route for LTC as per existing rules.

Shri Garg may be informed accordingly.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4851-4852 1A, dated- 5.10.2021
Copy to:-

1. Shri Saptarshi Garg, Addl. Chief Judicial Magistrate, Dibrugarh with reference to his letter dated 01.10.2021.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

5/10/2021
REGISTRAR (VIGILANCE)

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